

IN THE HIGH COURT OF ORISSA, CUTTACK
NOTICE

As directed, it is hereby informed that the following cases will be taken up after exhaustion of the Weekly Daily List before the Single Bench of Hon'ble Mr. Justice A.C.Behera today, the 18th May, 2026.

COURT NO - XXI (7TH FLOOR)

THE HON'BLE MR. JUSTICE ANANDA CHANDRA BEHERA

FOR JUDGEMENT

- | | | |
|---------------------|---|--|
| 1) RSA/222/2007 | NABAB@MARNATH@BABU
Vs | M/S.S.P.MISRA
M/S MAHESWAR MOHANTY,
N.BEHERA, A.MOHANTY,M/S
ABHAS MOHANTY, P. PATNAIK,
J.M. SAHOO, A. MOHANTY, B.
SAHOO,S.MISHRA,S.NANDA,MISS
S.MISHRA,B.MOHANTY,S.DASH,M/
S.SIDHARATHA MISHR(1),
R.R.MOHANTY,M/S. SHISHIR
KUMAR SWAIN, J.K. KAR
M/S.MANOJ KU. MISHRA
P.K.DAS |
| | SANTOSH KU.BISWAL | |
| 2) WP(C)/23873/2020 | MALATI BEHERA
Vs
ODISHA LIVELIHOODS
MISSION DEPARTMENT OF
PANCHAYATIRAJ | AMIT PRASAD BOSE
V.KAR, D.J.SAHOO, S.NAYAK,
A.PATTNAIK
M/S.HIMANSHU SEKHAR
PANDA,S.N.DASH,S.MOHAPATRA,S
MRUTI SUDHA PRIYADARSHANI
ACHARYA
M/S.BHABANI SHANKAR |
| 3) WP(C)/25563/2024 | DAMAYANTI NAYAK
Vs | RAYAGURU,R.K.MISHRA,S.BEHER
A,S.PRUSTY,T.T.TRIPATHY
SUSANTA KUMAR BARAL
A.BARIK, S.KANHAR, J.SAHOO,
S.R.ACHARYA, M.K.BISWAL
M/S SOUMYA SEKHAR PARIDA, S.
DAS, R. MISHRA, |
| | STATE OF ODISHA | |

THE HIGH COURT OF ORISSA:

BY ORDER

CUTTACK
DTD.18.05.2026

SD/ SHIBASISH GIRI
DY. REGISTRAR (JUDL.)